1	2	3	4
		2. K.V. Raman	To be permitted for restricted use.
61.	Trichlorofon	C.D. Mayee	Use to be continued
62.	Tridemorph	1. H.L. Bami	Use to be continued
		2.R.B. Singh	Use to be continued
63.	Trifluralin	C.D. Mayee	Use to be continued
64.	Zinc Phosphide	1. S.N. Banerjee	Use to be continued
		2. R.B. Singh	Use to be continued
65.	Zineb	1. H.L Bami	Use to be continued
		2.K.V.Raman	Use to be continued.
66.	Ziram	1. H.L. Bami	Use to be continued
		2.K.V.Raman	Use to be continued.

## Import of wheat and paddy seeds

1267. SHRI B.S. GNANADESIKAN: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government has allowed import of wheat and paddy seeds by Government agencies and private companies for the next two years;
- (b) if so, whether Government will undertake trial and evaluation of those seeds through research centres in the country; and
- (c) if so, the details thereof and whether there is any paucity of new indigenous variety of seeds within the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HARISH RAWAT): (a) The Department of Agriculture and Cooperation has revised the New Policy on Seed Development 1988 on 27.6.2011 to allow import of specified quantity of seeds of wheat and paddy initially for trial and evaluation purpose. Based on the results of trial for one crop season, the company may be allowed to import seeds of wheat and paddy for a period not exceeding two years subject to the

conditions stipulated in the revised New Policy of Seed Development 1988. Accordingly, the EXIM Committee on Seed in its meeting held on 27 October, 2011 had recommended for import of 100 kg. wheat seeds of 10 genotype from International Maize and Wheat Improvement Centre (CIMMYT), Mexico by the Department of Agriculture and Cooperation for trial and evaluation purpose.

(b) and (c) The trial and evaluation of above imported seeds will be conducted by ICAR in their Research Stations or in the farms which are accredited by them. During last three years, 72 new varieties of paddy and 25 new varieties of wheat have been notified under Seed Act. 1966 and therefore, as such there is no paucity of new indigenous varieties of seeds in these crops in the country.

## Protection and care of cows of domestic breeds

†1268. SHRI RAJNITI PRASAD: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government is implementing any scheme/programme for rearing, protection and care of the domestic breeds;
- (b) if so, the names of the schemes along with the States where these are being implemented at present;
  - (c) if not, the reasons therefor;
- (d) whether Government provides assistance to various non-governmental organisations/voluntary organisations/private organisations engaged in the country in running cowshelters (Gaushalas) for the protection of cows; and
  - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI CHARAN DAS MAHANT): (a) to (c) The details of the schemes being implemented by the Department having component for development and protection of domestic breeds of livestock is given in Statement. All the States and Union Territories (UTs) are covered under these schemes.

(d) and (e) Ministry of Environment and Forest provides financial assistance through Animal Welfare Board of India (AWBI) to Animal Welfare Organisations (AWOs) recognized by AWBI under the scheme for the provision of construction of shelter houses for the welfare of animals. The board is

<sup>†</sup>Original notice of the question was received in Hindi.